

(a) whether there is any proposal to diversify the printing machinery units at Kalamassery HMT unit ;

(b) whether the CNC machines are going to be introduced in it ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM):

(a) and (c) It is proposed to add one size each of single colour and two colour sheet-fed off-set printing machines to the present two sizes of letter presses.

(b) CNC machines are already being manufactured in the Machine Tools Division of the Kalamassery unit.

Privatisation of Overseas Supply Vessels by ONGC

5762. PROF. RAMKRISHNA MORE :
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that the Oil and Natural Gas Commission has decided to privatise its entire fleet of overseas supply vessels priced around Rs. 150 crores ;

(b) if so, when and under what considerations the ONGC decided to own OSVs which is a deviation from its primary activity of oil exploration and production ;

(c) the number of vessels presently owned by ONGC and how many of such vessels are yet to be received by it stating the amount involved ; and

(d) the estimated loss likely to be incurred by ONGC as a consequence of its decision to privatise these vessels ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) No, Sir.

(b) Does not arise.

(c) ONGC own 23 OSVs, 9 more vessels valued at Rs. 46.17 crores are on order on Indian Shipyards.

(d) Does not arise.

Super Thermal Power Station at Talcher

5763. SHRI CHINTAMANI JENA :
Will the Minister of ENERGY be pleased to state :

(a) whether the land for establishing the Super Thermal Power Station at Talcher by National Thermal Power Corporation has been acquired ;

(b) the details of compensation paid to the persons who were residing on that land and how they have been rehabilitated ;

(c) whether the construction work has been started and by when the first stage is likely to be completed ;

(d) the total estimated cost thereof and the estimated cost for the first stage ; and

(e) the estimated power to be generated in the plant, state-wise ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) No, Sir.

(b) Does not arise.

(c) to (e) The construction work of the Talcher Super Thermal Power Project Stage-I (2 × 500 MW) would be taken up after the project has been approved by Government. A 500 MW unit normally takes about 5 years for commissioning, after placement of orders for main plant equipment. The present estimated cost of Stage-I of the Project, alongwith associated transmission lines, is Rs. 1130 crores. The power from the Talcher STPP would be allocated to the States of the Eastern Region.

Production and Requirement of Coal

5764. SHRI CHINTAMANI JENA :
Will the Minister of ENERGY be pleased to state :

(a) the annual production of coal in the country at present ;

(b) the annual requirement of coal in the country ;

(c) whether the present production of coal is not sufficient to meet the demand ;

(d) if so, the steps being taken to increase the production of coal in the country to meet the demand ;

(e) whether one day conference of Coal Advisory Council which advises the Government on all matters on coal and in particular the problems pertaining to planning for production, transportation, distribution and utilisation of coal resources, was held recently in Delhi ; and

(f) if so, the details of suggestions made and the steps being taken to improve the production of coal and solve other problems?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) The total production of coal in the country during 1985-86 was 154.29 million tonnes. (Provisional)

(b) to (d) To meet the demand of 176.60 million tonnes of coal assessed by the Planning Commission for the year 1986-87, the coal production target for 1986-87 has been fixed at 166.80 million tonnes. The balance will be met from stocks. Several steps are being taken to achieve the targeted production. These include improving the infrastructural facilities, opening of new mines, improving the productivity of men and machinery, expediting land acquisition for coal mining projects and controlling absenteeism.

(e) Yes, Sir.

(f) The members of the Coal Advisory Council have made a number of suggestions regarding problems of surplus man-power, contract labour, power supply healthy labour relations and improvement of management etc. Government have taken note of these suggestions.

Observance of Minimum National Standard for water pollution by Oil Refineries

5765. **SHRI K. PRADHANI :** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether all the Oil Refineries in the country are complying with the Minimum National Standard (MINAS) for water pollution ; and

(b) the planned investment programmes during the Seventh Five Year Plan for the new installations/upgradation of effluent treatment equipment by the Oil Refineries, which are not complying with MINAS ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) A few of the refineries using once through colling system are not able to meet some of the prescribed standards. EIL has been engaged to carry out studies for improving the effluent standards.

(b) Rs. 12.39 crores have been provided in the Seventh Plan for pollution control and effluent system projects.

Fresh Tenders for oil Exploration in West Bengal

5766. **SHRI K. PRADHANI :** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether fresh tenders have been invited for an off-shore rig to take up exploratory drilling for oil in the West Bengal basin ;

(b) if so, the reasons why the Oil and Natural Gas Commission could not take up exploratory drilling in the West Bengal off-shore area during the last year ;

(c) the approximate period by which the drilling will now get postponed ; and